

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**EP NO. 7 OF 2016 IN
APPEAL NO. 211 OF 2015**

Dated: 28th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

M.P. Biomass Energy Developers Association & Ors. Petitioner(s)

Vs.

M.P. Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Review Petitioner: Ms. Swapna Seshadri and
Ms. Saloni Sancheti

Counsel for the Respondent (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh for R-1

Mr. Alok Shankar and
Mr. Manoj Dubey for R-2

ORDER

List the matter on **03.10.2016 at 2.30 p.m.**

(T. Munikrishnaiah)
Technical Member
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(Justice Ranjana P. Desai)
Chairperson